

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTIONNO. 936**  
**TO BE ANSWERED ON 08.02.2019**

**Environmental Clearance for Metro Project**

936. SHRI GOPAL SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has received any proposal for environmental clearance/Coastal Regulation Zone clearance from State Government of Maharashtra in respect of Mumbai Metro Rail line-2 (Charkop-Bandra-Mankhurd corridor);
- (b) if so, the details thereof along with the current status of the said proposal; and
- (c) the time by which the said proposal is likely to be cleared along with the reasons for the delay in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) to (d): The Mumbai Metropolitan Region Development Authority (MMRDA), Maharashtra had submitted application seeking Coastal Regulation Zone (CRZ) clearance for the construction of car depots at Charkop and Mankhurd, Mumbai including facilities for washing, repair and maintenance of trains in Coastal Regulation Zone (CRZ-I) i.e mangrove areas under Coastal Regulation Zone Notification (CRZ), 2011. The clearance was accorded on 20.12.2011 for construction of car depots at Charkop and Mankhurd, Mumbai excluding permission for activities for washing, repair and maintenance since such activities are not permitted in the CRZ area.

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